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## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 632/16	TP 278/17	Acceptance of Chairman's Report	391-394	Mantri Mansion P. Ltd.

& PHONE NUMBER REPRESENTATION TO WHOM NO. SHRUTI JERE &BALUNAIR APPLICANT COMPANY FOR CYRIL AMARCHAND MANGALDAS 9900053088

NAME (IN CAPITAL)

**SIGNATURE** 

. COUNSEL

Counsel for petitioner is present. Today, the matter is listed for acceptance of the Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.

MEMBER (J)

MEMBER (T)